

an>

Title: Introduction of the Constitution (Amendment) Bill, 2015 (Amendment of Article 330).

SHRI ANANDRAO ADSUL (AMRAVATI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI ANANDRAO ADSUL: Sir, I introduce the Bill.

-
-
-
-
-
-